

**Ban on plying of diesel vehicles**

1863. SHRI SHADI LAL BATRA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Government is aware of the ban on plying of vehicles using diesel fuel;
- (b) if so, the details thereof;
- (c) whether any assessment has been made for the adverse impact due to such ban on the automobile sector in the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) and (b) No. However, the Hon'ble Supreme Court has in the recent past ordered for ban on the registration of new diesel cars of engine capacity of more than 2000 cc in NCR of Delhi.

Hon'ble National Green Tribunal has also ordered for de-registration of diesel vehicles of more than 10 years old *vide* its orders dated 18th July, 2016 and dated 20th July, 2016.

(c) to (e) No, Madam. Above orders of Hon'ble Supreme Court and Hon'ble National Green Tribunal (NGT) are being contested in Hon'ble Supreme Court and Hon'ble NGT respectively.

**Progress made in implementation of Vanbandhu Kalyan Yojana**

1864. PROF. M.V. RAJEEV GOWDA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the progress made in the implementation of the Vanbandhu Kalyan Yojana launched in 2014 and allocations made to it;
- (b) whether there has been an increase in the allocation of funds for Tribal Sub-Plan component of Centrally Sponsored Schemes or State Plans; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) Ministry has adopted a strategic

process namely Vanbandhu Kalyan Yojana (VKY) which aims at creating enabling environment for need based and outcome oriented holistic development of tribal people. This process envisages to ensure that all the intended benefits of goods and services under various programmes / schemes of Central as well as State Governments actually reach the target groups by convergence of resources through appropriate institutional mechanism. In the first year, 2014-15, it was launched in ten Blocks of States having Scheduled Areas as a pilot. The total allocation was ₹ 100.00 crore. Allocation of ₹ 200.00 Crores made for the year 2015-16 has extended to 21 States based on perspective plan. The State wise allocations made during Financial Year 2014-15 and 2015-16 is given in Statement-I (*See* below).

(b) and (c) Yes, Sir. There has been an increase in Tribal Sub-Plan component during the last years. The details of allocation of funds for Tribal Sub-Plan (TSP) component of Central Ministries and State Plans is given in Statement-II.

***Statement-I***

*Details of State-wise allocations made during Financial Year  
2014-15 and 2015-16*

Sl. No.	States	(₹ in lakh)		
		2014-15		2015-16
		Funds released	UC received	Funds released
1	2	3	4	5
1.	Andhra Pradesh	1000.00	1000.00	500.00
2.	Arunachal Pradesh	0.00	0.00	600.00
3.	Assam	0.00	0.00	852.00
4.	Bihar	0.00	0.00	760.00
5.	Chhattisgarh	1000.00	637.41	1384.50
6.	Gujarat	1000.00	1000.00	1723.00
7.	Himachal Pradesh	1000.00	600.51	0.00
8.	Jharkhand	1000.00	1000.00	1344.80
9.	Jammu and Kashmir	0.00	0.00	500.00
10.	Kerala	0.00	0.00	100.00
11.	Madhya Pradesh	1000.00	1000.00	1909.28

1	2	3	4	5
12.	Maharashtra	1000.00	1000.00	1400.00
13.	Mizoram	0.00	0.00	490.50
14.	Nagaland	0.00	0.00	766.65
15.	Odisha	1000.00	1000.00	1650.00
16.	Sikkim	0.00	0.00	135.00
17.	Rajasthan	1000.00	750.00	1046.42
18.	Tamil Nadu	0.00	0.00	700.00
19.	Telangana	1000.00	750.00	400.00
20.	Tripura	0.00	0.00	613.00
21.	Uttar Pradesh	0.00	0.00	200.00
22.	West Bengal	0.00	0.00	2450.00

**Statement-II**

*Details of allocation of funds for TSP component of Central Ministries and State Plans*

(₹ in crore)					
Availability of TSP funds	2012-13 (Actual)	2013-14 (Actual)	2014-15 (RE)	2015-16 (RE)	2016-17 (BE)
Funds under CS/CSS	20184	22030	20536	20963	24005
TSP component under State Plans	55019	59938	70240	82971 (BE)	NR*
Funds under Article 275(1)	852	1050	1133	1392	1400
Funds under SCA to TSP	820	1097	1040	1132	1250
TOTAL	76875	84115	92949	106458	Not available

\* NR-Not reported.

As reflected in the above table the allocation of funds under TSP has been on the increase with respect to previous year allocation.